

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2462/2000
M.A.No.2919/2000

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)

New Delhi, this the 24th day of November, 2000

1. Smt. Sudama Devi
Widow of Late Sh. Baisakhi Ram
r/o Qr. No.597, Sector-5
Pushp Vihar
New Delhi.

2. Sh. Sandeep Kumar
s/o Late Sh. Baisakhi Ram
r/o Qr. No.597, Sector-5
Pushp Vihar
New Delhi.

... Applicants

(By Shri S.C.Luthra with Shri O.P.Khokha, Advocate)

Vs.

1. Union of India through
Secretary
Ministry of Urban Development &
Poverty Alleviation
Nirman Bhawan
New Delhi.

2. The Manager
Ministry of Urban Development &
Poverty Alleviation Departmental Canteen
Nirman Bhawan
New Delhi.

3. The Director of Estates
Nirman Bhawan
New Delhi.

... Respondents

O R D E R (Oral)

This is an application for compassionate appointment to the son of late Shri Baisakhi Ram who is said to have died in harness on 14.6.1998. It is stated that the representation filed by the applicant for compassionate appointment on 20.10.1998 has not been disposed of so far and since there is no other earning member in the family, the family is put to hardship.

CV

(2)

2. The respondents are therefore directed to dispose of the representation of the applicant for compassionate appointment dated 20.10.1998 within a period of two months from the date of receipt of a copy of this order. The OA is accordingly disposed of. No costs.

Ch. Jayaraman
(V. RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

/RAO/